

HIGH COURT OF JUDICATURE AT ALLAHABAD

ADMIN. 'G-I' (AMENDMENT) SECTION

OFFICE MEMORANDUM

No. 13514

/Admin. G-II/Allahabad: Dated: October 07, 2015

In terms of the provisions contained in Chapter IV Rule 3 of the Allahabad High Court Rules, 1952, Hon'ble the Chief Justice has been pleased to pass following order on 06.10.2015, for implementation of the procedure of photo affidavit system of the Hon'ble Court;

(1) *The Oath Commissioners shall maintain a register which shall contain the prescribed particulars with respect to each affidavit sworn;*

(2) *The deponent of every affidavit shall affix his or her passport size photograph together with the identification number issued by the Allahabad High Court Bar Association;*

(3) *For one particular case, one identification number shall be allocated to a person by the Allahabad High Court Bar Association which may be used for all subsequent affidavits to be filled by the same deponent in the same case;*

(4) *The identification number allocated to a particular deponent in a case shall also be specifically recorded in the register;*

Provided that the above modalities shall not be insisted upon in regard to the affidavits to be filed by the officials of the State or Union Governments or on behalf of the instrumentalities of the State.

It is further directed that having due regard to the nature of the work which is to be carried out by the Allahabad High Court Bar Association and the administrative expenses involved, an amount of Rs. Seventy per identification number may be charged by the Bar Association. The amount so prescribed shall not be enhanced without prior approval of the Registrar General on the instructions of the Chief Justice.

All concerned are directed to comply with aforesaid order with immediate effect.

By Order of the Court

(Sheo Kumar Singh -I)
Registrar General

13515

07-10-2015

Copy forwarded for information and necessary action to:-

1. All the Private Secretaries attached to the Hon'ble Judges of the High Court, Allahabad as well as Lucknow Bench, Lucknow with the request to apprise their Lordships.
2. All the Personal Secretaries / Personal Assistants attached to the Officers of the Court for incorporating it in the books of the Officers.
3. The Registrar, High Court Lucknow Bench, Lucknow.
4. The Secretary, Bar Association, High Court, Allahabad.
5. The Secretary, Advocates Association, High Court of Judicature at Allahabad.
6. The Secretary, Oudh Bar Association, High Court, Lucknow Bench, Lucknow.
7. All the Assistant Registrars of the Court at Allahabad.
8. The Stamp Reporter, High Court of Judicature at Allahabad.
9. The Head Bench Secretary, High Court of Judicature at Allahabad.
10. The Chief Documentation Officer cum Chief Librarian, High Court of Judicature at Allahabad.
11. The Director, Institute of Judicial Training and Research, Vineet Khand, Gomati Nagar, Lucknow.
12. I/C Computer Centre, High Court, Allahabad.
13. The Chief Court Officer for display in Notice Board.

By Order of the Court


Registrar General